

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman.*
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary.*

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On behalf of the Committee on Private Members' Bill and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Forty-fifth Report.

2. The Committee met on the 28th February, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 2nd March, 1956.

3. The Members whose Resolutions had been included in the List of Business for the 2nd March, 1956 were also invited to be present at the sitting. None of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 2nd March, 1956, recommend the following time-table:

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| (1) Resolution regarding appointment of a Committee to examine Community Projects and National Extension Service Schemes. | Out of the total allotment of 4 hours for this resolution (<i>i.e.</i> , 2 hours and 50 minutes allotted originally and 1 hour and 10 minutes allotted subsequently), 1 hour and 36 minutes were taken up on the 9th December, 1955. The Balance of 2 hours and 24 minutes may be completed on the 2nd March 1956. |
| (2) Resolution regarding Fixing a target date for prohibition. | 3½ hours. |
| (3) Resolution regarding Provision for compulsory insurance or compulsory Provident Fund of Shop Employees. | 2½ hours. |
| (4) Resolution regarding Holding of a Session of Lok Sabha in the South. | 2 hours. |

NEW DELHI;

GANESH SADASHIV ALTEKAR

The 28th February, 1956.

APPENDIX

Motion Re: Adoption of the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Allekar and was adopted by the House on the 2nd March, 1956:—

“That this House agrees with the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th February, 1956.”

[L.S. Deb., dated the 2nd March, 1956.]